

**RAJASTHAN HIGH COURT, JODHPUR**

**NOTICE**

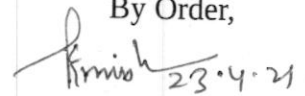
DATE 23.04.2021

In view of imposition of weekend curfew by the State Government in the entire State from 06.00 pm Friday, 23.04.2021 to 05.00 am Monday, 26.04.2021 for containment of spread of Covid-19, the court and office work in Rajasthan High Court, Jodhpur and Bench at Jaipur has been suspended on 24.04.2021 (Saturday).

Therefore, the cases listed before all Hon'ble Courts on 24.04.2021 at the Principal Seat at Jodhpur and Bench at Jaipur shall remain adjourned and will now be taken up on Monday, 26.04.2021 by Roster Benches.

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By Order,



Registrar (Judicial)